

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
28-03-2024 AT 10:30 AM**

**CP(IB) No.69/7/HDB/2022**

**AND**

**IA (IBC) 595 & 560/2022, IA(IBC) 436/2024 in CP(IB) No.69/7/HDB/2022  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

M/s. JC Flowers Asset Reconstruction Pvt Ltd

**...Financial Creditor**

**AND**

GVK Transportation Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**CP(IB) No.69/7/HDB/2022**

Suo motto re-opened for clarification. Call on 02.04.2024.

**IA (IBC) 595 & 560/2022, IA(IBC) 436/2024**

Suo motto re-opened for clarification. Call on 02.04.2024.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**